

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.02.2025

ORDER NO. 35 of 2025

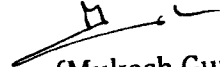
Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi** from **27.02.2025** to **28.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.02.2025 to 28.02.2025	Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Single Member Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Member, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office
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Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.02.2025

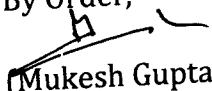
ORDER NO. 36 of 2025

Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for
CESTAT, New Delhi on 24.02.2025 as follows:-

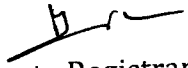
PERIOD	CORAM	WORKS ASSIGNED
On 24.02.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	C/50175/2021 Alpex Solar Private Ltd. vs. Principal Commissioner of Customs - New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar